

HARYANA VIDHAN SABHA

IX SESSION

BULLETIN NO. 2

Monday, the 09th September, 2013

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Monday, the 09th September, 2013 from 2.00 P.M to 6.29 P.M.).

I. OBITUARY REFERENCES

The Chief Minister made references to the deaths of the late:-

1. Smt. Gurbrinder Kaur Brar, former Member of Parliament
 2. Shri Shiv Lal Sharma, Freedom Fighter; and
 3. Assistant Sub-Inspector Shri Surender Singh, a brave soldier
- and spoke for 2 minutes.

Smt. Kavita Jain, a member from the Bhartiya Janata Party spoke for 1 minute.

Smt. Renuka Bishnoi, a member from the Haryana Janhit Congress (B.L.) spoke for 1 minute.

The Speaker also associated himself with the sentiments expressed in the House and spoke for 2 minutes

It was decided to send messages of condolence to the bereaved families.

The House stood in silence for two minutes as a mark of respect to the memory of the deceased.

II. REQUEST FOR CALLING BACK THE SUSPENDED MEMBERS OF INDIAN NATIONAL LOK DAL AND BHARTIYA JANATA PARTY

Immediately after the obituary references, Smt. Kavita Jain, a member from the Bhartiya Janata Party and Smt. Renuka Bishnoi, a Member of the Haryana Janhit Congress (B.L.) raised the matter regarding suspension of the Members of the Indian National Lok Dal and a Member of the Bhartiya Janata Party for the remainder session and requested that the Hon. Members be called back in the House so that they can also participate in the proceedings of the House. They also demanded for an inquiry into the C.D scam. The Speaker requested them to raise their issue in the Zero Hour but Members of the Bhartiya Janata Party present in the House and a Member of the Haryana Janhit Congress (B.L.) did not pay any heed to the requests of the Speaker and continued to press their demand vociferously and continued to interrupt the proceedings of the House. They even came to the well of the House and started raising slogans. The Speaker repeatedly requested them to go back to their seats but they continued to obstruct the proceedings of the House.

III. WALKOUT

All the Members of the Bhartiya Janata Party present in the House and Smt. Renuka Bishnoi, a Member of the Haryana Janhit Congress (B.L.) staged a walk out as a protest against not calling back the suspended Members of Indian National Lok Dal and a Member of the Bhartiya Janata Party in the House.

IV. QUESTIONS

(a) Starred:

Total No. on the order paper	answered	Not put	Postponed	No. of Supplementaries
7	3	1	-----	9

The remaining Starred questions were deemed to have been answered and replies thereto laid on the Table of the House.

(b) Unstarred: 12

V. CLARIFICATION REGARDING THE C.D SCAM

Shri Naresh Selwal, Shri Jarnail Singh, Shri Ram Niwas Ghorela, Shri Vinod Bhayana, Shri Sampat Singh, Members of the Treasury Benches and Shri Ram Kishan Fauji and Shri Jaleb Khan, Chief Parliamentary Secretaries whose name allegedly involved over the C.D. scam, clarified their position and spoke for 9, 6, 4, 7, 46, 26 minutes and 1 minute respectively.

Shri Rajpal Bhukri and Shri Gopal Kanda, Members of the Treasury Benches also made comments on this issue and spoke for 10 and 5 minutes respectively.

The Chief Minister also intervened in this matter and announced that government had decided to refer the alleged C.L.U.-for cash scam to the State Lokayukta for inquiry.

VI. CALLING ATTENTION MOTION AND STATEMENT THEREON

The Speaker also admitted the Calling Attention Notice No. 14 regarding issue of Mid-day Meal being served in the Schools given notice of by Shri Aftab Ahmed, M.L.A. The Speaker further informed the House that Shri Ram Pal Majra and Shri Ashok Kumar Arora, M.L.As. had also given Calling Attention Notice No. 7 on the similar subject so, he clubbed the same with Calling Attention Notice No. 14. They are also allowed to raise their supplimentries but they are not present in the House. The Speaker further informed the House that Shri Sampat Singh, M.L.A. had also given Calling Attention Notice No. 34 on the similar subject so, he clubbed the same with Calling Attention Notice No. 14. He can also raise his supplementary. He asked Shri Aftab Ahmed, M.L.A. to read out his notice and the Minister concerned to make statement thereafter.

Shri Aftab Ahmed read out his notice.

The Education Minister made a statement.

VII. DEFERMENT OF CALLING ATTENTION NOTICE NO. 12

The Speaker with the sense of the House deferred the Calling Attention Notice No. 12 regarding irregularities/illegalities committed in transfer to Government properties to various trusts between 1999-2005 given notice of by Shri Naresh Kumar Sharma, M.L.A. for tomorrow i.e. 10th September, 2013.

VIII. INTIMATION REGARDING ABSENCE.

The Speaker informed the House that he had received intimation from Rao Yadavendra Singh, M.L.A. in which he has expressed his inability to attend the sittings of the House from 9st September, 2013 and 10th September, 2013 due to his personal commitments.

IX. PRESENTATION, DISCUSSION AND VOTING ON THE EXCESS DEMANDS OVER GRANTS/CHARGED AND APPROPRIATIONS FOR THE YEARS 2008-09, 2009-10 AND 2010-11.

The Finance Minister presented the excess demands over grants/charged and appropriations for the years 2008-09, 2009-10 and 2010-11.

In order to save the time of the House, the excess demands over grants/charged and appropriations for the year 2008-09 on order paper (No.3, 8, 10, 15 20 and 22), the excess demands over grants/charged and appropriations for the year 2009-10 on order paper (No.6, 10 and 15) and the excess demands over grants/charged and appropriations for the year 2010-11 on order paper (No. 6 and 24) were deemed to have been read and moved together and a general discussion on these demands was permitted.

The Members were requested to indicate the demand number on which they wished to raise discussion while speaking.

No Member rose to speak.

(i) Year 2008-2009.

Demands Nos. 3, 8, 10, 15, 20 and 22 were put together and carried.

(ii) Year 2009-2010

Demands Nos. 6, 10 and 15 were put together and carried.

(iii) Year 2010-2011

Demands Nos. 6 and 24 were put together and carried.

X. PRESENTATION OF SUPPLEMENTARY ESTIMATES FOR THE YEAR 2013-2014 (FIRST INSTALMENT)

The Finance Minister presented the Supplementary Estimates for the Year 2013-2014 (First Instalment).

XI. PRESENTATION OF THE REPORT OF THE ESTIMATES COMMITTEE

Rao Dharampal, Chairperson, Estimates Committee, presented the Report of the Committee on Estimates on the Supplementary Estimates for the year 2013-2014 (First Instalment).

XII. DISCUSSION AND VOTING ON DEMANDS FOR SUPPLEMENTARY ESTIMATES FOR THE YEAR 2013-2014 (FIRST INSTALMENT).

Discussion and Voting on the Demands for Supplementary Grants.

According to previous practice and in order to save the time of the House, the demands on the order paper (No. 2 to 8, 13, 15, 19 to 21, 23, 25, 30 to 33, 35 to 38, 40, 42 & 43 and 45) were deemed to have been read and moved together and a general

discussion on the supplementary demands was permitted. The Members were requested to indicate the demand No. on which they wished to raise discussion.

Shri Sampat Singh and Shri Bharat Bhushan Batra, Members from the Treasury Benches, spoke for 27 minutes and 3 minutes respectively.

Demand Nos. 2 to 8 were put together and carried.

Demand No. 13 was put and carried.

Demand No. 15 was put and carried.

Demand Nos. 19 to 21 were put together and carried.

Demand No. 23 was put and carried.

Demand No. 25 was put and carried.

Demand No. 30 to 33 were put together and carried.

Demand No. 35 to 38 were put together and carried.

Demand No. 40 was put and carried.

Demand Nos. 42 and 43 were put together and carried.

Demand No. 45 was put and carried.

The Deputy Speaker occupied the Chair at 3.40 P.M. to 3.50 P.M. and at 5.31 P.M. to 5.47 P.M.

The Sabha then adjourned till 10.00. A.M. on Tuesday, the 10th September, 2013.

CHANDIGARH
DATED 09TH SEPTEMBER, 2013

SUMIT KUMAR
SECRETARY